

					8	Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/iecords	ot of further infor	n subsequent recei	rther verification c	bject to revision/fu	List of creditors is su	Note : L
	1,13,80,956				r		1	9,17,51,089	10,31,32,045	TOTAL		
000	11,25,000	N/A	N	0	NO	N/A	UNSECURED	r	18,25,000	30-08-2022	6 Mr. Pulkit Jain	6
8	3,,50,000	N/A	N.	0	NO	N/A	UNSECURED	ı	36,50,000	30-08-2022	5 Ms. Angoori Jain	UT.
8	3,50,000	N/A	N.	0	NO	N/A	UNSECURED	9	36,50,000	30-08-2022	4 Ms. Babita Jain	4
2,32,672	2,32	N/A	NIL	0	YES	N/A	UNSECURED	3,88,000	6,20,672	16-02-2022	3 Rashi Bansal	3
89	<i>D</i> ,23,284	N/A	N.	0	NO	N/A	UNSECURED	ŕ	20,23,284	16-02-2022	2 Krishana Devi Aggarwal (Prop. Aggarwal Brothers)	2
	N/A	N/A	NIL	0	YES	N/A	UNSECURED	9,13,63,089 UNSECURED	9,13,63,089	16-02-2022	1 Bimla devi jindal	1
*	Amount of claim not admitted	dues, that may be set off	contingent claim	% of voting share in CoC	Whether related party?	Amount covered by guarantee	Nature of claim	Amount of claim admitted	Amount Claimed	Date of receipt	Name of Creditor	SI No.
			Amount of		Admitted	Details of Claims Admitted			im received	Date of Claim received		
		of creditors)	g to any class of creditors)	incial creditors belonging	List of unsecured financial creditors (other than financial creditors belonging	st of unsecured financi	-					
		02.02.2022; List as on: 09.08.2023	: 02.02.2022;	Commencement of CIRP	Name of the Corporate Debtor: VIKAS WSP LIMITED; Date of Commencement of CIRP:	e Corporate Debtor: VII	Name of the					
				ure-4	Annexure-4				William Company of the Company of th			I